Unstarred Questions

of CISF, can, on a request received from the Managing Director of a private sector undertaking, depute the Force for the protection and security of that industrial undertaking, subject to any general directions which may be issued by the Central Government.

Additional items under Special Focus Market Schemes

1099. DR. K.V.P. RAMACHANDRA RAO : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government has included 130 additional items and21 new markets under Special Focus Market Schemes;

- (b) if so, the details thereof; and
- (c) to what extent this has increased exports from India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) and (b) No, Sir. Under the Special Focus Market Scheme (Special FMS) export to notified countries is eligible for 1% additional duty credit scrip over and above the 3% duty credit scrip allowed under Focus Market Scheme (FMS). Seven new markets namely Belize, Chile, El Salvador, Guatemala, Honduras, Morocco, and Uruguay have been added to the Special Focus Market Scheme on 5th June, 2012 bringing the total number of markets under the scheme to 48.

(c) Exports have increased every year from 2004-05 onwards except 2009-10 when there was a decline. Incentives take time to show effect. Last such incentives were announced on 5th June, 2012.

CBI inquiry into Rs. 2500 crore rice export scam

1100. SHRI SANJAY RAUT : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government has ordered a CBI inquiry into the Rs.2500 crore rice export scam during the UPA 1 regime;

(b) if so, the details of the investigation, and names of the companies involved in the scam; and

(c) what is the time-frame for the CBI to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) In relation to certain export transactions of non-basmati rice to Comoros, Sierra Leone, Ghana and Madagascar through 3 PSUs viz. STC, MMTC and PEC the CBI has requested the Department of Commerce for approval to conduct investigations under Section 6(A) of the Delhi Special Police Establishment Act (1946). The matter regarding according approval to CBI is under consultation with CVC. The total value of these transactions is to the tune of approximately Rs. 263 cr.

(b) and (c) Question does not arise in view of the above.

Enquiry into operations of Walmart

1101. SHRI SUKHENDU SEKHAR ROY : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that UN Global Union, a global federation of Unions based in Switzerland has written to Indian Government demanding an enquiry into retail giant Walmart's operating practices in India and has also sought to underline the potential damage Walmart's entry into Indian retail market could do;

- (b) if so, the details thereof;
- (c) whether Government has sent any reply to Global Union; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) and (b) The UNI Global Union, Switzerland, presented a paper on 'Wal-Mart's Global Track Record and the Implication for FDI in Multi-Brand Retail'. The paper dwells on the business practices of Walmart in some countries and concludes, *inter-alia*, that without adequate safeguards put in place, FDI in multi-brand retail will lead to widespread displacement and poor treatment of Indian workers in retail, logistics, agriculture and manufacturing.

- (c) No, Sir.
- (d) Does not arise.